

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2659
ANSWERED ON:28.07.2014
CANCELLATION OF LICENCES
Kothapalli Smt. Geetha

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has cancelled licences of some telecom companies due to misappropriation of funds; and
- (b) if so, the details thereof, company-wise?

Answer

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

- (a) No License of any telecom company has been cancelled due to misappropriation of funds. However, licenses have been cancelled on other grounds.
- (b) Does not arise in view of (a) above.